

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 573 of 2019**

**IN THE MATTER OF:**

**Usman Sheriff**

**...Appellant**

**Versus**

**M/s. Sew Infrastructure Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Jay Kishor Singh Advocate with Mr. Mohit Roy, A/R of Appellant.**

**For Respondent: Mr. Sanjay Kumar Chhetry, Advocate for R-1  
Mr. Manish Kr. Gupta and Mr. T.V.L. Narasimha Rao, IRP**

**ORDER**

**08.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 02<sup>nd</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc